

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.215
Appeal/12(AHM)2022

Proceedings under Section 252(1) of Co. Act, 2013

IN THE MATTER OF:

Department of Income Tax
V/s

Registrar of Companies , Gujarat & Anr

.....Applicant

.....Respondent

Order delivered on: 16/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Bhumi Gandhi, Adv. for Ms. Maithili Mehta, Adv.

For the Respondent : Ms. Rupa Sutar, Dy. RoC

ORDER

Ld. Counsel Mr. Malay Pandit for respondent no.5 & 6 has filed a leave note. Roc has filed reply.

List for further consideration on 11.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)